

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 668/2024 in C.P. (IB)/559(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2024**

NAME OF THE PARTIES:- Mr. Divyesh Desai
IN THE MATTER OF
State Bank of India
V/s
Trend Electronics Ltd.

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 668 of 2024:- Counsel, Ibrahim Shaikh appeared for the Applicant.

This Application is filed by the Liquidator for placing on record 4th Progress report for the period of 01.10.2023 to 31.12.2023. The said report is taken on record, no order is called for. Accordingly, **IA 668 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)